

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 23

MA 690/2018 MA 1289/2018 IA 478/2024 IN C.P. (IB)/1399(MB)2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/s MANDHANA INDUSTRIES LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel Rahul Sarda i/b Shabbir Kapadia for the Applicant in IA 478/2024, 690/2018 & 1289/2018. Adv. Saurabh Bachhawat a/w Priyanka Pandey i/b Chandhiok fo the Erstwhile Resolution Professional / Applicant present in MA 690/2018.

MA 690/2018 MA 1289/2018 IA 478/2024

Ld. Counsel for the Resolution Professional seeks further time to clarify the position whether the documents are available with them and can be supplied.

All three matters are connected to each other. List this matter on Board on **06.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh